

Tourist Facilities at Cherrapunjee

8808. SHRI P. A. SANGMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state what steps the Government propose to take to beautify and increase tourist facilities at Cherrapunjee?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): Due to constraint on financial resources and relative priorities necessitating a selective approach, it is proposed to concentrate initially on the development of tourist facilities at Shillong in Meghalaya in the Central Sector.

Technical Assistance Agreement between India and Indonesia

8809. SHRI PABITRA MOHAN PRADHAN: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state whether there has been a technical assistance agreement regarding Indian Banks Foreign Collaboration between India and Indonesia in the near past four months or so?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): Yes, Sir. Recently the Indian Bank, one of the nationalised banks, entered into an agreement with the P.T. Bank Ramayana, Indonesia for providing technical, managerial and advisory assistance.

Loans given by Financial Institutions to Paper Industries

8810. SHRI SURENDRA BIKRAM: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) how many loans have been given by IFCI, ICICI, LIC, IDBI and other Financial Institutions to various paper Industries being erected in the country for the last three years;

(b) what checks Government have enforced to ensure that these Projects are properly using this loan money and that the finances of Institutions are safe, and

(c) which of these projects are able to pay back the loans in time and which of these are delaying on various grounds and what action Government is taking against such defaulter paper Projects?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). Information is being collected and, to the extent available, will be laid on the table of the House.

Instruction to State Governments to Cut Down Wasteful Expenditure on Administration

8811. SHRI S. S. LAL: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether instructions orders have been sent to the State Governments to cut down the wasteful expenditure on administration so as to plough back the resources for development purposes; and

(b) if so, the reaction of the Governments in the States thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) In the letter addressed to the Chief Ministers of the States on the 20th March 1979, concern has been expressed over proliferation of the staff and multiplication of agencies and the growing volume of Government expenditure. The State Governments have been advised to carry out a comprehensive review to identify the areas in which economy can be effected without affecting growth or impairing efficiency.

(b) Reaction of most of the State Governments to the letter is awaited.

Setting up of Regional Offices of Coffee Board in European Countries

8812. SHRIMATI MOHSINA KID-WAI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state;

(a) whether Government are considering of setting up regional offices of Coffee Board in the European countries in order to popularise the Indian Coffee;

(b) if so, where the offices are likely to be set up and when; and

(c) whether some offices are already working abroad and how are their functioning?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Amount Spent on Employees of RBI, Bombay under Bank Medicine Scheme

8813. SHRI ANNASAHEB GOT-KHINDE: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to refer to the reply given to Unstarred Question No. 1902 on 1st December, 1978 regarding amount spent on employees of RBI Bombay under Bank Medicine Scheme and state:

(a) the total number of employees of the R.B.I., in Bombay in the last three years, yearwise;

(b) the number of employees who have taken the benefit under the scheme, during the said period, yearwise; and

(c) the average amount spent per benefit-taking employee, during the said period, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a)

(a)	As on 30th June		
	1976	1977	1978
	9288	9738	9652
(b)	1975-76	1976-77	1977-78
	2,67,713	2,57,292	2,66,504

(As the record is maintained, these figures include repeat cases, during the particular year, of treatment excluding hospitalisation of employees and their family members).

(c)	1975-76	1976-77	1977-78
	Rs. 163/-	Rs. 170/-	Rs. 169/-

Maintenance of 'Neer Mahal' at Tripura

8814. SHRI KIRIT BIKRAM DEV BURMAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) whether Government have since received any confirmation or otherwise about the inadequate maintenance of "Neermahal" and other palatial buildings handed over by the former Maharaja of Tripura to Tripura Government for development and maintenance as tourist attractions;

(b) if so, whether it is a fact that parts of these tourist attractions are crumbling down for want of proper maintenance; and

(c) the total estimated value of these buildings as per current price level and the annual maintenance cost incurred since the same were taken over by Government and what steps are being taken for proper maintenance of these as tourist attractions?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) to (c). Neer Mahal and Ujjayanta Palace